

Annexure-1

Name of the corporate debtor: City Tiles Limited ; Date of commencement of liquidation:02.07.2020.; List of stakeholders as on: 05.07.2021

List of secured financial creditors

Sl. No.	Name of Creditor	Details of claim received		Detail of Claim admitted						Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any		
		Date of receipt	amount claimed	Amount of Claim admitted	Nature of claim	Amt. covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee					% share in total amount of claims admitted	Amount of contingent claim
1	State Bank of India	07.10.2020	305830907	305830907	Financial Assistance by way of Term Loan and Cash Credit Facilities	305830907	Yes	As per Note-1	305830907	53.86	NIL	0	0	0	
2	The Mehsana Urban Co-Operative Bank Limited	29.07.2020	146733578	146733578	Financial Assistance by way of Term Loan	146733578	Yes		146733578	25.84	NIL	0	0	0	
3	Central Bank of India	07.12.2020	67800000	67800000	Financial Assistance by way of Term Loan and Cash Credit Facilities	67800000	Yes		67800000	11.94	NIL	0	0	0	
4	ICICI Bank Limited	31.07.2020	33062880	33062880	Financial Assistance by way of Working Capital Term Loan	33062880	Yes		33062880	5.82	NIL	0	0	0	
5	Yes Bank Limited	04.08.2020	14697833	14373156	Financial Assistance by way of painting equipment loan	14697833	Yes		NIL	2.53	NIL	0	324677	0	

Note-1	Details of Security Interest
	State Bank of India
	Primary Security
	CC: First pari passu charge on the Borrower's all the stocks of raw-materials, packing materials, fuel, stock-in-process, semi-finished and finished good, stores and spares not relating to plant and machinery (consumable stores and spares) bills receivables, Book-Debts and all other movable of the Borrower more particularly described in the First Schedule hereunder Written (hereinafter collectively referred to as the Hypothecated Current Assets and Book-Debts) both present and future;
	AND
	Second pari passu charge on the Borrower's all the movable plant and machinery, both present and future, and more particularly described in the First Schedule hereunder written. (All of which Movable Plant and Machinery of the Borrower are hereinafter collectively referred to as the Hypothecated Movable Plant and Machinery) situate at Old Block No. 121 Paiki 1 (Consolidated New Block No. 121/P-2) and Old Block No. 134-A and 121 Paiki 1(Consolidated New Block No. 121/P-1) Village Dalpur, Taluka - Prantij, Dist. Sabarkantha, in the Registration District and Sub District Prantij in the State of Gujarat;

		<p>TL: First pari passu charge on the Borrower's all the movable plant and machinery, both present and future, and more particularly described in the First Schedule hereunder written. (All of which Movable Plant and Machinery of the Borrower are hereinafter collectively referred to as the Hypothecated Movable Plant and Machinery) situate at Old Block No. 121 Paiki 1 (Consolidated New Block No. 121/P-2) and Old Block No. 134-A and 121 Paiki 1(Consolidated New Block No. 121/P-1) Village Dalpur, Taluka - Prantij, Dist. Sabarkantha, in the Registration District and Sub District Prantij in the State of Gujarat;</p> <p>AND</p> <p>Second pari passu charge on the Borrower's all the stocks of raw-materials, packing materials, fuel, stock-in-process, semi-finished and finished good, stores and spares not relating to plant and machinery (consumable stores and spares) bills receivables, Book-Debts and all other movable of the Borrower more particularly described in the First Schedule hereunder Written (hereinafter collectively referred to as the Hypothecated Current Assets and Book-Debts) both present and future;</p> <p>Collateral Security</p> <p>First pari passu mortgage and charge on freehold NA industrial land bearing no. 121 p1 admeasuring 20481 sq. mtrs. (Old Block No. 134-A (Old Tenure)) together with construction thereon situated at Mouje Dalpur, Tal- Prantij, Sub Dist- Prantij, Dist- Sabarkantha, Gujarat Owned by City Tiles Limited and</p> <p>Freehold NA industrial use land bearing Block No. 121p1 admeasuring 28958 sq. mtrs. (Old Block No. 121 paiki 1) together with construction thereon situated at Mouje Dalpur, Taluka-Prantij, Sub-Dist: Prantij, Dist-Sabarkantha Gujarat Owned by City Tiles Limited</p> <p>First pari passu mortgage and charge on freehold NA industrial use land bearing Block No. 121 p2 admeasuring 59162 Sq. mtrs. (Old Block No. 121p1 (Old Tenure) together with construction thereon situated at Mouje Dalpur, Tal- Prantij, Sub Dist- Prantij, Dist- Sabarkantha, Gujarat Owned by City Tiles Limited</p> <p>Pledge on 3670000 equity share of City Tiles Limited for face of Rs. 10/- each held by the promoters, shares/Bonds; Shares, Issuing Co Name/Branch Name: City Tiles Limited, No. of Units: 3670000</p>
The Mehsana Urban Co-Operative Bank Limited		<p>I. 1st Charge – N.A. Land (Registered Mortgage of Rs. 1530 Lakh) old R.S. N0 - 124, new R.S. N0-445 At- Dalpur, Taluka – prantij, as per N.A. Land Area-38141 Sq. Mt., As Per Re-Surve land area 39337 Sq Mt., Valuation Rs.1909.72 lakh as on 25-04-2017.</p>
		<p>II. 1st Charge: Installed Machineries as under:</p>
		<p>a) DIGITAL PRINTING MACHINE – Rs. 21369475/-</p>
		<p>b) PALLATES & TROLLY-VTR – Rs. 4684680/-</p>
		<p>c) POLISHING LINE - Rs. 1244760/-</p>
		<p>d) PRESS - Rs. 3849794/-</p>
		<p>e) SPREYDRYER – Rs. 5288046/-</p>
		<p>f) BALL MILLS - Rs. 3690569/-</p>
		<p>g) LODER – 2035120/-</p>
		<p>h) CHAIN STOVE – Rs. 4845970/-</p>
		<p>i) GASIFIER SYSTEM – Rs. 21300000/-</p>
		<p>j) PRESS DOUBLE CHARGE FEEDER – Rs. 15000000/-</p>
		<p>k) DOUBLE CHARGE FEEDER MACHINE – Rs. 33078612/-</p>
		<p>l) Total amount for the following is Rs. Rs. 82238634/-:</p>
		<p>1. SPREY DRYER (450 tonne CAPACITY) PRODUCTION -1 (ONE ITEM)</p>
		<p>2. SCRUBER SET -6 (SIX ITEM)</p>
		<p>3. CHAIN STOVE TO SPREY DRAYER LINE DUCCTING</p>
		<p>4. SYLO (70 TONNE CAPACITY) 18(EIGHTEEN ITEM)</p>
		<p>TOTAL MACHINERIES VALUE: Rs. 198625660/-</p>
		<p>III. 2nd Charge on factory premises:</p>

	OLD R.S.NO-121 PAIKI-1, NEW R.S.NO-451, AT- DALPUR, TA-PRANTIJ, AREA - 49232.00 Sq. Mt., Given Date-28-03-2019 (Registered Mortgage)
Central Bank of India	<p>Primary Security: As pari passu Charge with all Consortium member Banks</p> <p>First Pari passu charge over the whole of the borrower's stocks of raw materials, goods-in-process, semi-finished and finished goods, consumable stores and spares and such other movables, including book debts, bills, whether documentary or clean, both present and future, whether in the possession or under the control of the borrower or not, whether now lying loose or in case or which are no lying or stored in or about or shall hereafter from time to time during the continuance of these presents be brought into or upon or be stores or be in or abo tit all the borrower's factories situated at CERAMIC CITY, KATWAD ROAD, AT & POST DALPUR, TALUKA: PRANTIJ, DIST SABARKANTHA, GUJARAT-383120 and anywhere in India in the name of CITY TILES LTD.</p> <p>Collateral Security:</p> <p>a) NA Industrial Use Land bearing Block No.121 paiki 2 admeasuring 59162.00 Sq.mtrs (Old Block No. 121 paikie I (Old Tenure)) together with construction thereon situated at Mouje Dalpur, Taluka Prantij, Sub District Prantij, Dist-Sabarkantha, Gujarat owned and occupied by CITY TILES LIMITED.</p> <p>b) Block No.121 paiki 1 admeasuring 20481 Sq.mtrs (Old Block No.134-A (Old Tenure)) together with construction thereon situated at Mouje Dalpur, Taltika Prantij, Sub-District Prantij, Dist-Sabarkantha, Gujarat owned and occupied by CITY TILES LIMITED.</p> <p>Block No.121 paiki 1 admeasuring 28958 Sq.mtrs (Old Block No.121 paiki 1) together with construction thereon situated at Mouje Dalpur, Taluka Prantij, Sub District Prantij, Dist-Sabarkantha, Gujarat owned and occupied by CITY TILES LIMITED.</p>
ICICI BANK LIMITED	<p>I. Mortgage:</p> <p>Pari Passu mortgage on Land and building situated at block no. 121 paiki 1 admeasuring 20481 sq mt (Old Block No. 134-4 (Old Tenure)) together with construction thereon at Mouje Dalpur, Taluka Prantij, Sub.District Plantij Dist Sabarkantha Gujarat.</p> <p>And</p> <p>Block No. 121 paiki 1 admeasuring 2895 sq mt (Old Block No. 121 paiki 1. (old Tenure)) together with construction thereon at Mouie Dalpur, Taluka Prantij Sub-District Prantij Dist- Sabarkantha Gujarat owned and occupied by City Tiles Ltd.</p> <p>Security Value - Rs. 334.2 million (as per valuation report, dated November 17, 2016).</p> <p>Date of creation of security: Mortgage Deed (MOE) dated June 20, 2012 and Mortgage Deed (MOE) dated March 27, 2015.</p> <p>II. Hypothecation:</p> <p>Charge on current assets</p> <p>Security Value - Rs. 414.9 million as per stock statement dated 30.09.2018 of City Tiles Ltd.</p> <p>Date of Security: Deed of Hypothecation dated June 19, 2012 and Deed of Hypothecation dated March 27, 2015.</p> <p>III. Pledge:</p> <p>Charge on shares vide Share Pledge agreement dated June 19, 2012 and Share Pledge Agreement dated April 20, 2015.</p> <p>IV. Guarantee:</p> <p>Personal Guarantee executed between ICICI Bank and City Tiles Limited dated August 17, 2018 by Mr. Dakeshesh kumar Patel, Mr. Pravinbhai Amichandbhai Patel, Mr. Rameshchandra Patel, Mr. Mahendrakumar Patel and Mr. Bharatbhai Patel.</p>

YES BANK LIMITED	Hypothecation of Painting Equipment as follows:
	Loan Number: PEN000700219623 Loan Amount: Rs. 12322400/-
	Machine Make: EFI CRETA PRINT Machine Model: CS4 756-6
	Invoice No.: IX/T/162